is insignificant as compared to those of others and the number has been declining progressively ever the years;

- (b) if so, what are the details of existing PGT_S (Sanskrit) in KVS as on date and what have been their strength during the las.[five years or so; and
- (c) what steps, if any, Kendriya Vid yalaya Sangathan has taken/is contemp lating to improve the situation?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KM. SELJA): (a) to (c) There has been a decline in the number of Post Graduate Teachers (Sanskrit) in the Kendriya Vidyalaya Sangathan during the last five years as per details given below:—

1990-91		•	65
1991-92	,		62
1992-93			62
1993-94			54
1994-95	_		44

The number of posts of PGTs of (Sanskrit) depends on the number of students opting! for Sanskrit at -f-2 stage as an Optional Subject

Amount spent on advertisements

6618. SHRr MOHAMMED AFZAL alias MEEM AFZAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state the detail., of the total amount spent by Ministry on Advertisements given to Newspapers direct or through Directorate or Audio and Visual Publicity (DAVP) etc. during the period 195*4-95 (language-wise)?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE.) (KM. SELJA): The infor-

mation is being collected and will be laid on the Table of the House.

Irregularities in Kendriya Vidyalaya Koorkec

6619. SHRIMATI MALTI SHARMA:
Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased
to state:

- (a) whether Government have received complaints and representations regarding irregularities, mal-administra-tion in the Kendriya Vidyalaya Roorkee and harassment of the staff and their family members and others by the Principal of the Vidyalaya;
- (b) if so, what is the number of such complaints received by the Ministry by the Commissioner, Kendriya Vidyalaya Sangathan, New Delhi and by the Assistant Commissioner, Dehradun, separately and the details of each of the complaints, separately;
- (c) whether parents of some students of the Vidyalaya and some private individuals have also filed criminal complaints against the Principals;
- (d) if so, the details of action taken or being taken in the matter and if no action has been/is being taken the reasons therefor;
- (e) whether Government would institute impartial enquiry in the matter and transfer the Principal: pending the enquiry to ensure its impartiality to give redress to the aggrieved persons; and
- (f) if so, by when and if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KM. SELJA): (a) to (c) Yes, Sir. Kendriya Vidyalaya Sangathan (KVS) has informed that certain complaints have been received against the Princpial of Kendriya Vidyalaya Roorkee

-alleging victimization, un-becomjng conduct with the staff and their families non-Payment of labour charges, mal-prac-tices in the conduct of examination, irregularities in purchases etc.

(d) to (f) A detailed preliminary enquiry info the allegation against the Principal has been ordered by the K.V.S. Further action depends on the outcome of the enquiry,

Financial Assistance for SAF Games

- 6620. SHRT YERRA NARAYANA-SWAMY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Government is extending any financial assistance to the Indian Olympic Committee for holding the SAF Games in Madras in March, 1996:
- (b) if so, the details of such assistance; and
- (c) whether Government is also coordinating any aspects of the SAF Games?

THE MINISTER OF STATE IN THE MIN'STRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOTTTH AFFAIRS AND SPORTS) (SHRI MUKUL WASNIK): (a) No proposal has been receiver seeking financial assistance to the Indian Olympic Committee for ho'ding the SAF Games in Madras in March, 1996.

- (b) Does not arise.
- "(c) Government is assisting the various National Sports Federations by way of financial assistance for preparing our teams for participation in these Games.

CYCLING COMPETITIONS

- 6621. SHRT V. HANUMANTHA RAO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Snorts Authority of. India has proposals to encourage cycling comnetitions in the country;
 - (b) if so, the details of such pro-posala;

- (c) how many national level cycling competition events were organised in 1994.95; and
 - (d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) (SHRI MUKUL WASNIK): (a) Yes, Sir.

- (b) The Sports Authority of India under its Special Area Games and Sports Development Project Area Schemes promotes cycling and has established centres at Port Blair, Delhi, Ludhiana and Imphal, where long-term, systematic and scientific training to selected talents to achieve excellence in cycling is imparted for their participation in State/National Level Championships.
- (c) No National Level Championships were organised by the concerned National Federation during 1994-95.
 - (d) Does not arise.

Swimming Tournaments

- 6622. SHRI V. HANUMANTHA RAO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Sports Authority of India has Swimming facilities under its control:
- (b) if so, how many Swimming Tour naments have been held in 1994-95;
- (c) whether it is a fact that there is under-utilisation of the swimming faci lities; and
- (d) whether there are any proposals to increase the use of the Swimming Pools under the Sports Authority of India?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) (SHRI MUKUL WASNIK): (a) Yes, Sir. The following swimming poolsjfaci-